

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 42 of 2013

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Bharti Hexacom Ltd. Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. Anand K Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. R.K. Mehta with
Mr. Elanghan P.S. for R-1
Mr. Bipin Gupta for R-2

ORDER

Post the matter for hearing on **22.11.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson